## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 228/16	TP 86/17	Hearing	433(e) / 433(f)	Pacific Inc. Vs Naxr Logistics Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
C	M. GANGADNARASAH) AONUCATE 9243116839	bekkosor	<i>Y</i>

Counsel for petitioner is present. He requested time to comply the objections raised by the Registry of the Hon'ble High Court. Further he is also directed to comply relevant provisions and the Rules framed under I&B Code which are applicable to the facts of this case.

List it on 18.04.2017.

MEMBER (J)

MEMBER (T)